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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 01.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

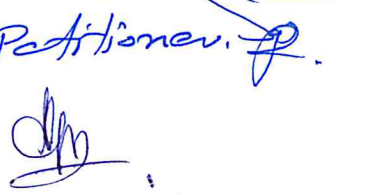
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.17/BB/17	-	For Hearing	230/232	Arris Group India Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SATI. P JOHN  
SPJ Legal Advocate for Petitioner. P.  
2. J. Wangoren. OL



**ORDER**

Counsel for petitioner is present. UDC from ROC and RD office is present. He requested time to nominate counsel for ROC and RD and for filing report and for nomination of counsel. List it on 15/09/2017.

  
**MEMBER(J)**

  
**MEMBER(T)**